

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016
APPEAL NO. 297 OF 2016
APPEAL NO. 01 OF 2016
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 24th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

**Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.**

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Mohd. Altif Mansoor
Mr. Puneet Mundra
Mr. Sunil Rai

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)
Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Ranjitha Ramachandran
 Ms. Poorva Saigal
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Mr. Ashok Rajan for R-2 & R-3

APPEAL NO. 01 OF 2016

**Chairman-Cum-Managing Director, Rajasthan
 Rajya Vidyut Prasaran Nigam Ltd. & Anr. Appellant(s)**
Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
 Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Mr. Rajiv Porwal for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)
Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
 Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Rajiv Porwal for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **26.07.2018**. In the meantime, interim order, if any, to continue.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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